



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.8/BB/ 2017	-	Hearing	230/ 232	Shilpa Medicare Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NYGIL KURIAKOSE 9886951060	Petitioner	
2.	Sinchana M.R	ROC/RD	

Counsel for respondent is present. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD is present. ROC report is received by the Tribunal. Smt. M.R. Sinchana further requested time for filing report of RD separately.

For filing reply affidavit for the report of ROC if any, list it on 24.10.2017.


MEMBER (J)